

**INCOME TAX APPELLATE TRIBUNAL,  
AHMEDABAD ZONE, AHMEDABAD**

**Constitution for the period from 16.06.2025 to 19.06.2025**

Bench	Court Room	<b><u>Ahmedabad Benches</u></b>
"Special Bench" on 16.06.2025 (10:30 hrs)	1	Hon'ble Justice (Retd.) C.V. Bhadang, President; Dr. B.R.R. Kumar, Vice-President and Mrs. Annapurna Gupta, AM
"A"	1	Dr. B.R.R. Kumar, VP & Shri Siddhartha Nautiyal, JM (17 <sup>th</sup> to 19 <sup>th</sup> June 2025)
"B"	2	Shri Sanjay Garg, JM & Shri Narendra Prasad Sinha, AM
"D"	3	Shri T.R. Senthil Kumar, JM & Shri Narendra Prasad Sinha, AM (16 <sup>th</sup> June 2025, after "B" Bench) Smt. Annapurna Gupta, AM & Shri T.R. Senthil Kumar, JM (17 <sup>th</sup> to 19 <sup>th</sup> June 2025)
"C"	4	Ms. Suchitra R. Kamble, JM & Shri Makarand V. Mahadeokar, AM

**Surat Bench at 2.30 PM (No change of timing allowed)**

"DB" & "SMC"		Shri Sanjay Garg, JM & Shri Bijayananda Pruseth, AM (18 <sup>th</sup> to 19 <sup>th</sup> June 2025)
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**Rajkot Bench**

"DB" & "SMC"		Dr. A.L. Saini, AM & Shri Dinesh Mohan Sinha, JM
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**Indore Bench**

"DB" & "SMC"		Shri Bhagirath Mal Biyani, AM & Shri Paresh M. Joshi, JM
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- Note :**
1. SP/EHA/MA matters on Friday i.e. 20.06.2025.
  2. Ahmedabad Bench "A" will not function on 16.06.2025. All cases fixed on 16.06.2025 are adjourned to Wednesday, i.e. 18.06.2025
  3. Ahmedabad "SMC" Bench will not function during this week.
  4. Surat Bench will not function on 16<sup>th</sup> and 17<sup>th</sup> June 2025

***In view of the prevailing situation, liberal adjournment shall be granted***

**Ahmedabad**  
**Date :13.06.2025**

  
**Assistant Registrar**

**Note :** Ahmedabad Benches will function in hybrid mode on WebEx platform and the joining links for the respective Benches are as under:-

Bench	Meeting No.	Password
"Special Bench" & "A"	2644 614 9864	CR01
"B"	2641 249 7680	CR02
"D"	2642 944 0502	CR03
"C"	2642 907 3560	CR04

  
**Assistant Registrar**